

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:908
ANSWERED ON:12.11.2010
COLLECTION FROM BREWERIES AND DISTILLERIES
Argal Shri Ashok

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government collects revenue from the breweries and distilleries; and
- (b) if so, the details thereof for each of the last three years, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a): The Union Government collects revenue as Income Tax or Corporation Tax, depending upon the status of the brewery/distillery, if the income is chargeable to tax. So far as Indirect Tax on manufacture of alcoholic breweries is concerned, the Union Government does not collect any excise duty from them.

(b): No separate database of breweries and distilleries is maintained.